

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **ORDER**


No. 60 /  
II-14-1/2018 (AG-III)

Bilaspur, dated: 21 July, 2020

In view of condition no. (4) of their appointment order dated 17.12.2019, the appointment of following candidates to the post of Assistant Grade-III made vide Registry order no. 96 (App.) dated 17.12.2019, is hereby cancelled:-

<b>S.No.</b>	<b>Name of the candidate (Shri/Smt./Ku.) Father/Husband Name</b>	<b>Address</b>
1.	Aakash Kumar Chaturvedi S/o Shri Rajendra Chaturvedi	House No. 117, Geetanjali Park, Mangala, Bilaspur (C.G.) - 495001
2.	Abdul Riyaj S/o Shri Abdul Vahab	Subhash Nagar, Takhatpur, Bilaspur (C.G.) - 495330
3.	Neeraj Rana S/o Shri Dali Ram Rana	12, C/o Vijay Dewangan Tailors, Behind Shitla Mandir, Amin Para, Narayanpur, Raipur (C.G.) 492001
4.	Alok Kumar Sharma S/o Shri Parmanand Sharma	01, Karmagarh, Hamirpur, Raigarh (C.G.) - 496107
5.	Hemant Kumar Yadav S/o Shri Babu Lal Yadav	NA, Naagdoune Colony, Vyapar Vihar Road, Bilaspur (C.G.) - 495001
6.	Dheeraj Kumar Sinha S/o Shri Chandu Lal Sinha	C-3, Sector-1, Awadhपुरi, Bhatagaon, Raipur (C.G.) - 492001
7.	Akash Chaturvidani S/o Shri Phaguram	MIG-502, Chilphy Heights, Bhawna Nagar, Raipur (C.G.) - 492001
8.	Sushil Saurabh Sinha S/o Shri Krishna Ram Sinha	Rest House Campus, Main Road, Dongargaon, Rajnandgaon (C.G.) -491661
9.	Yogesh Kumar Singh S/o Shri Amresh Kumar Singh	26-A, Nagoi Darima, Surguja (C.G.) - 497001.
10.	Naveen Kumar S/o Shri Ram Prasad	Bharritola, Chipra, Balod (C.G.) - 491228.
11.	Jyoti Kanwar C/o Shri Madan Singh	03, New Risda, Bhadarapara, Ambedkar Chowk, Balco Nagar, Korba (C.G.) - 495684.
12.	Arpana Kujur C/o Shri Vijay Kujur	Near Water Tank, Angel Heart School, Mahuwapara, Fundurdihari, Ambikapur, Surguja (C.G.) - 497001.

By Order of Hon'ble the Chief Justice

  
21.07.2020

**(Neelam Chand Sankhla)**

Registrar General

Endt. No. 6451 /  
II-14-1/2018 (AG-III)

Bilaspur, dated: 21 July, 2020

**Copy forwarded to: -**

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S. & A. Cell), High Court of Chhattisgarh, Bilaspur,
3. Additional Registrar (DE & E), High Court of Chhattisgarh, Bilaspur,
4. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court
5. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
6. Deputy Registrar (Accounts), High Court of Chhattisgarh, Bilaspur,
7. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 8. All concerned from sl. no. 01 to 12,**

***for information/ necessary action.***

  
21.07.2020

**(Neelam Chand Sankhla)**  
Registrar General